NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/11/2016

NAME OF THE PETITIONER(S)

: Dr. P. Rajagopalan

NAME OF THE RESPONDENT(S)

: Aidees Electronics Pvt Ltd + 3 Ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

t . V. HALLEL BEN

V. HALLEL BEN Counsel for FOR P. NEELAKANTAN Respondents 1-3

2. Mr. T. L. Rassam Man Sener Coursel for for Mr. A. V ARW Penterier

ORDER

Shri T L Rammohan, counsel for petitioner present. Shri V Hallel Ben, representing counsel for respondents present and prayed further time for submitting arguments stating that his senior counsel could not attend the Tribunal today. Considering his request, time enlarged. Put up on 12.06.2017 at

10.30 A.M.

(Ch. Md. Sharief Taria)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)